

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ),
SOUTHERN ZONE AT CHENNAI**

Original Application No. 183 of 2021 &
I.A. No.07/2021 (SZ) & I.A. No.08/2022 (SZ)

MeenavaThanthal,
K.R. Selvaraj Kumar,
Meenavar Nala Sangam,
Chennai.

.... Applicant

Versus

1. STATE OF TAMIL NADU

Through the Chief Secretary,
Government of Tamil Nadu, Secretariat
Chennai 600 009 Ph.24959973: email:- cs@tn.gov.in

**2. TAMIL NADU STATE ENVIRONMENT IMPACT ASSESSMENT
AUTHORITY,**

Through the Chairman
3rd Floor, PanagalMalligai,
No.1, Jeenis Road, Saidapet, Chennai, 600 015,
Tamil Nadu, Ph. 25671555, email:- mstnseiaa@yahoo.com

3. TAMIL NADU POLLUTION CONTROL BOARD,

Through the Chairman,
76, Mount Salai,
Guindy, Chennai - 600 032.
Tel: 044-22353134 - 139
Email: ID: tnpccb-chn@gov.in

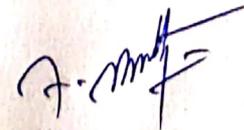
4. WATER RESOURCE DEPARTMENT,

Public Work Department,
Government of Tamil Nadu,
Through the Chief Engineer,
PWD Estate, Chepauk,
Chennai-600 005.
eicwrdsn@gmail.com Ph.044-28410402

5. THE DISTRICT COLLECTOR, THIRUVALLUR

1st Floor, Collectorate,
Thiruvallur 602 001.
+91-44-27661600.

6. SHRI.DURAI,



Superintending Engineer, PWD.,
PALAR BASIN CIRCLE, WRD.,
Chepauk, Chennai - 600 005.

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S/o Arumugham,
Residing at No.1, Reddy Street,
ChinnaKoladi, Thiruverkadu,
Thiruvallur District,
Chennai.600 007
ChinnaKoladi, Thiruverkadu,
Chennai-77.

Having Fish market at

Survey No.1/93, Poonamallee High Road,
Pallikuppam, Numbal Village, Vanagaram,
Chennai.600 077.

...Respondents

INTERIM REPORT FILED ON BEHALF OF THE 4th RESPONDENT

I, A.Muthaiya son of Mr.A.L.Asokan aged about 58 years, officiating as Superintending Engineer, Water Resources Department, Palar Basin Circle, Chennai-05 do, solemnly affirm and sincerely state as follows:

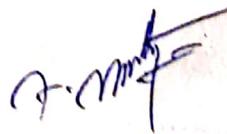
1. I state that, I am the superintending Engineer, Water Resources Department of the Water Resources Department, Palar Basin Circle, Chepauk, Chennai, file the interim report on behalf of the 4th respondent herein and I am well acquainted with the facts of the case from records.

2. It is submitted that, the Hon'ble National Green Tribunal in its order dated 25.11.2022,

"4. As there is confusion with respect to buffer zone which cannot be made out from the photographs, we direct the Water Resources Department to inspect the spot and fix the boundary of the river as well as the buffer zone and file a report as whether the project proponent had put up any concrete structures in the buffer zone, which are not permissible."

3.It is submitted that, there is no provision for keeping buffer zone for the city abutting urban river like Cooum and Adayar in rule/ act or under Tamil

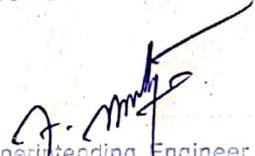
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Superintending Engineer, PWD.,
PALAR BASIN CIRCLE, WRD.,
Chepauk, Chennai - 600 005.

Nadu combined development and building rules 2019. To protect the boundary of Cooum river the compound wall was constructed under CRRT (Chennai River Restoration Trust) Scheme in the boundary of River. The 6th respondent was constructed his compound wall adjacent to the compound wall constructed under CRRT (Chennai River Restoration Trust) Scheme. The subject building was constructed beyond the setback distance of 15 meters away from the River boundary.

In view of the above, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to accept this report and pass orders as this Hon'ble National Green Tribunal may deem fit and proper in the circumstances of the case and thus render justice.

Dated at Chennai on this 18th day of January 2023.


Superintending Engineer, PWD.,
PALAR BASIN CIRCLE, WRD.,
Chepauk, Chennai - 600 005.

Verification

I A.Muthaiya, Superintending Engineer, Water Resources Department, Palar Basin Circle, Chennai-05, do hereby verify that the contents of the paragraphs stated above are true and correct to the best of my knowledge and belief.


Superintending Engineer, PWD.,
PALAR BASIN CIRCLE, WRD.,
Chepauk, Chennai - 600 005.

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STATE OF TAMIL NADU

**Through the Chief Secretary,
Government of Tamil Nadu,**

and others.

.. Respondents

INTERIM REPORT FILED

ON BEHALF OF THE 4TH

RESPONDENT

GOVERNMENT PLEADER